

(b) whether Government purpose to ensure security of passengers between the above junctions particularly for the ensuing peak-season ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) TTEs have instructions that when Mail/Express trains stop at their scheduled halts, only one door out of the two doors of the reserved coaches facing the platform should be opened at night so that only bonafide passengers having reserved accommodation can enter such coaches. Armed escorts have been provided on Neelachal Express to look after the security of passengers during the night.

(b) Law and order is the responsibility of State Governments concerned and railways would continue to make efforts to ensure security of the passengers travelling by this train with the cooperation of the State Governments.

#### Drugs Testing by States and U.T.

5249. SHRI D.B. PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) names of the States and Union Territories which do not have their own laboratories to test drugs; and

(b) what steps Government have taken to impress upon States and Union Territories not having their own laboratories to set up their laboratories to test drugs ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) Only the States of Maharashtra, Gujarat, Karnataka and Tamil Nadu have facilities for testing all categories of drugs, while the States of Andhra Pradesh, Bihar, Madhya Pradesh, Orissa, Punjab, Uttar Pradesh, West Bengal, Rajasthan, Haryana and Kerala have limited facilities for testing certain categories of drugs. The remaining States/Union Territories do not have any testing facilities.

(b) The Central Council of Health, a Committee of Central and State Health Ministers, passed resolutions in the 9th meeting held in July 1983 recommending inter-alia that each State should have its own testing laboratory for testing of all categories of drugs. The State Governments were accordingly requested to implement the above resolution. A list of equipments necessary for drug testing laboratory has also been supplied to the State Governments to equip their laboratories. On 22nd February, 1986, a meeting of the State Health Ministers was held exclusively to discuss matters relating to the implementation of Drugs & Cosmetic Act and the P.F.A. Act. Health and Family Welfare Minister urged the State Health Ministers to strengthen the drug control machinery including the setting up equipping the drug testing laboratories.

#### Construction of over-bridges in Andhra Pradesh

5250. SHRI S. PALAKONDRAYUDU : Will the Minister of TRANSPORT be pleased to state :

(a) whether any over-bridges are proposed to be constructed by the Indian Railways in Andhra Pradesh during the Seventh Plan; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) Road over/under bridges in replacement of busy level crossings are constructed jointly by the Railways and the State Governments on cost sharing basis. Proposals are finalized on year to year basis taking into consideration needs of rail-road traffic, priority accorded by the State Government and the availability of funds. Already construction of road over/under bridges is in progress in Andhra Pradesh. Besides, the works of road over bridges at Nidadavole, Kavali and Pendurthi have been included in the Railways' Budget for 1986-87.